NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/685/(IB)/2017

NAME OF THE PETITIONER(S)

: CENTRUM CAPITAL LTD

NAME OF THE RESPONDENT(S)

: ORIENT GREEN POWER COMPANY LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 SUBHANG NAIR

COUNSEL FOR

RESPONDENT

CORPORATE DEBTOR

2) SAAHTEL MEMON

GOBNIEC FOR

OPERATIONAL CREDITOR

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ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that he is intending to withdraw the petition and prayed time to file a memo in this regard. Time is extended at request. Put up on 18.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)